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- Brandix Apparel India (P) Ltd., In re, (K. Ravi Sankar, Commissioner of State Tax (Member) and R.V. Pradhamesh Bhanu, Joint Commissioner of Central Tax (Member)), 2023 SCC OnLine AP AAR-GST 8
- Indian Hume Pipe Co. Ltd., In re, (K. Ravi Sankar, Commissioner of State Tax (Member) and R.V.
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- Saddles International Automotive & Aviation Interiors (P) Ltd., In re, (K. Ravi Sankar, Commissioner of State Tax (Member) and B. Lakshmi Narayana, IRS, Joint Commissioner of Central Tax (Member)), 2023 SCC OnLine AP AAR-GST 10
- South India Krishna Oil & Fats (P) Ltd., In re, (K. Ravi Sankar, Commissioner of State Tax (Member) and B. Lakshmi Narayana, IRS, Joint Commissioner of Central Tax (Member)), 2023 SCC OnLine AP AAR-GST 7
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- Zuari Farmhub Ltd., In re, (K. Ravi Sankar, Commissioner of State Tax (Member) and B. Lakshmi Narayana, IRS, Joint Commissioner of Central Tax (Member)), 2023 SCC OnLine AP AAR-GST 9

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- Ambica Geotex (P) Ltd., In re, (Milind Kavatkar, Member (S) and Amit Kumar Mishra, Member (C)), 2022 SCC OnLine Guj AAR-GST 38
- Avani Pharma, In re, (Riddhesh Raval, Member (SCST) and Amit Kumar Mishra, Member (CGST)), 2023 SCC OnLine Guj AAR-GST 25
- Dedicated Freight Corridor Corpn. of India Ltd., In re, (Riddhesh Raval, Member (SGST) and Amit Kumar Mishra, Member (CGST)), 2023 SCC OnLine Guj AAR-GST 24
- Hojiwala Infrastructure Ltd., In re, (Milind Kavatkar, Member (S) and Amit Kumar Mishra, Member (C)), 2022 SCC OnLine Guj AAR-GST 40
- Palsana Enviro Protection Ltd., In re, (Milind Kavatkar, Member (S) and Amit Kumar Mishra, Member (C)), 2022 SCC OnLine Guj AAR-GST 42
- Prajapati Keval Dineshbhai, In re, (Milind Kavatkar, Member (S) and Amit Kumar Mishra, Member (C)), 2022 SCC OnLine Guj AAR-GST 41
- Punagri Organics & Life sciences (P) Ltd., In re, (Riddhesh Raval, Member (SCST) and Amit Kumar Mishra, Member (CGST)), 2023 SCC OnLine Guj AAR-GST 28
- Shivam Developers, In re, (Milind Kavatkar, Member (S) and Amit Kumar Mishra, Member (C)), 2022 SCC OnLine Guj AAR-GST 39
- Surat Textile Market Coop. Shops & Warehouses Society Ltd., In re, (Riddhesh Raval, Member (SCST) and Amit Kumar Mishra, Member (CGST)), 2023 SCC OnLine Guj AAR-GST 27
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- Amarnath Aggarwal, In re, (Sunder Lal, Member CGST and Kumud Singh, Member SGST), 2022 SCC OnLine Har AAR-GST 12
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- ARPK Healthcare (P) Ltd., In re, (Sunder Lal, Member CGST and Kumud Singh, Member SGST), 2023 SCC OnLine Har AAR-GST 4
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- BCITS (P) Ltd., In re, (Sunder Lal, Member CGST and Kumud Singh, Member SGST), 2022 SCC OnLine Har AAR-GST 1
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- V Civil Net India (P) Ltd., In re, (Sunder Lal, Member CGST and Kumud Singh, Member SGST), 2023 SCC OnLine Har AAR-GST 17
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- Chamundeswari Elecricity Supply Corpn. Ltd., In re, (M.P. Ravi Prasad, Additional Commissioner of Commercial Taxes Member (State) and Kiran Reddy T., Additional Commissioner of Customs & Indirect Taxes Member (Central)), 2023 SCC OnLine Kar AAR-GST 32
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- Hitze Boilers (P) Ltd., In re, (M.P. Ravi Prasad, Additional Commissioner of Commerial Taxes Member (State) and Kiran Reddy T., Additional Commissioner of Customs & Indirect Taxes Member (Central)), 2023 SCC OnLine Kar AAR-GST 28
- Juspay Technologies (P) Ltd., In re, (M.P. Ravi Prasad, Additional Commissioner of Commercial Taxes Member (State) and T. Kiran Reddy, Additional Commissioner of Customs & Indirect Taxes Member (Central)), 2023 SCC OnLine Kar AAR-GST 30
- Loyal Hospitality (P) Ltd., In re, (M.P. Ravi Prasad, Additional Commissioner of Commercial Taxes Member (State) and Kiran Reddy T., Additional Commissioner of Customs & Indirect Taxes Member (Central)), 2023 SCC OnLine Kar AAR-GST 34
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- P.K.S. Centre for Learning, In re, (M.P. Ravi Prasad, Additional Commissioner of Commercial Taxes Member (State) and Kiran Reddy T., Additional Commissioner of Customs & Indirect Taxes Member (Central)), 2023 SCC OnLine Kar AAR-GST 31

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- Additional Skill Acquisition Programme Kerala, In re, (Rajeswari R. Nair, IRS & Additional Commissioner of Central Tax Member and Abdul Latheef K., Joint Commissioner of State Tax Member), 2023 SCC OnLine Ker AAR-GST 6
- Ansalam Ancil, In re, (S.L. Sreeparvathy, IRS & Addl. Commissioner of Central Tax Member and K. Abdul Latheef, Joint Commissioner of State Tax Member), 2023 SCC OnLine Ker AAR-GST 13
- Aromal Manoj, In re, (S.L. Sreeparvathy, IRS & Additional Commissioner of Central Tax Member and Abraham Renn S., IRS Additional Commissioner of State Tax Member), 2023 SCC OnLine Ker AAR-GST 5
- Best Money Gold Jewellery Ltd., In re, (S.L. Sreeparvathy, IRS & Additional Commissioner, Central Tax Member and Abraham Renn S., IRS Additional Commissioner, State Tax Member), 2023 SCC OnLine Ker AAR-GST 14
- Chipsan Aviation (P) Ltd., In re, (Gayathri P.G., IRS & Joint Commissioner of Central Tax Member and Abdul Latheef K., Joint Commissioner of State Tax Member), 2023 SCC OnLine Ker AAR-GST 8
- Choice Foundation, In re, (S.L. Sreeparvathy, IRS & Additional Commissioner, Central Tax Member and Abraham Renn S., IRS Additional Commissioner, State Tax Member), 2023 SCC OnLine Ker AAR-GST 9
- Choice Foundation, In re, (S.L. Sreeparvathy, IRS & Addl Commissioner of Central Tax Member and Abraham Renn S., IRS Addl Commissioner of State Tax Member), 2023 SCC OnLine Ker AAR-GST 15
- Cochin Port Trust, In re, (S.L. Sreeparvathy, IRS & Additional Commissioner, Central Tax Member and Abraham Renn S., IRS Additional Commissioner of State Tax Member), 2023 SCC OnLine Ker AAR-GST 16
- Confederation of Real Estate Developers' Assn. of India, In re, (S.L. Sreeparvathy, IRS & Joint Commissioner of Central Tax Member and Abraham Renn S., I.R.S. Additional Commissioner of State Tax Member), 2022 SCC OnLine Ker AAR-GST 18
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- Dharti Dredging & Infrastructure Ltd., In re, (S.L. Sreeparvathy, IRS & Additional Commissioner of Central Tax Member and Abraham Renn S., IRS Additional Commissioner of State Tax Member), 2023 SCC OnLine Ker AAR-GST 10
- Emal Manjeri Global LLP, In re, (Gayathri P.G., IRS & Joint Commissioner of Central Tax Member and Abdul Latheef K., Joint Commissioner of State Tax Member), 2023 SCC OnLine Ker AAR-GST 18
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- Kannur International Airport Ltd., In re, (S.L. Sreeparvathy, IRS & Addl. Commissioner of Central Tax Member and K. Abdul Latheef, Joint Commissioner of State Tax Member), 2023 SCC OnLine Ker AAR-GST 19
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- Kwality Auto Services, In re, (S.L. Sreeparvathy, IRS & Additional Commissioner of Central Tax Member and Abdul Latheef K., Joint Commissioner of State Tax Member), 2023 SCC OnLine Ker AAR-GST 24
- Maha Voyage LLP, In re, (S.L. Sreeparvathy, IRS & Additional Commissioner of Central Tax Member and Abdul Latheef K., Joint Commissioner of State State Tax Member), 2023 SCC OnLine Ker AAR-GST 25
- Manappuram Finance Ltd., In re, (S.L. Sreeparvathy, Additional Commissioner of Central Tax Member and Abraham Renn S., Additional Commissioner of State Tax Member), 2023 SCC OnLine Ker AAR-GST 26
- Nirmal Associates, In re, (Gayathri P.G., IRS & Joint Commissioner of Central Tax Member and Abdul Latheef K., Joint Commissioner of State Tax Member), 2023 SCC OnLine Ker AAR-GST 27
- Palal Realty, In re, (S.L. Sreeparvathy, IRS & Additional Commissioner of Central Tax Member and Abraham Renn S., IRS Additional Commissioner of State Tax Member), 2023 SCC OnLine Ker AAR-GST 28
- Paragon Polymer Products (P) Ltd., In re, (S.L. Sreeparvathy, IRS & Additional Commissioner, CGST Member and Abraham Renn S., IRS Additional Commissioner, SGST Member), 2023 SCC OnLine Ker AAR-GST 29
- Poozhikalayil Agencies, In re, (Gayathri P.G., IRS & Joint Commissioner of Central Tax Member and Abdul Latheef K., Joint Commissioner of State Tax Member), 2023 SCC OnLine Ker AAR-GST 30
- Prime Property Developers, In re, (S.L. Sreeparvathy, IRS & Additional Commissioner of Central Tax Member and Abraham Renn S., IRS Additional Commissioner of State Tax Member), 2023 SCC OnLine Ker AAR-GST 11
- Puthusserikudy Thankappan Santhosh, In re, (S.L. Sreeparvathy, IRS & Joint Commissioner of Central Tax Member and Abraham Renn S., IRS Additional Commissioner of State Tax Member), 2022 SCC OnLine Ker AAR-GST 19

- Ray Constructions Ltd., In re, (S.L. Sreeparvathy, IRS & Addl. Commissioner of Central Tax Member and Abdul Latheef K., Joint Commissioner of State Tax Member), 2023 SCC OnLine Ker AAR-GST 32
- Regional Agricultural Research Station Pilicode, In re, (Rajeswari R. Nair, IRS & Additional Commissioner of Central Tax Member and Abdul Latheef K., Joint Commissioner of State Tax Member), 2023 SCC OnLine Ker AAR-GST 31
- S. Radhakrishnan, In re, (S.L. Sreeparvathy, IRS & Additional Commissioner of Central Tax Member and Abraham Renn S., IRS Additional Commissioner of State Tax Member), <u>2023 SCC OnLine</u> <u>Ker AAR-GST 7</u>
- ULCCS Calicut City Infrastructure Development (P) Ltd., In re, (S.L. Sreeparvathy, IRS & Joint Commissioner of Central Tax Member and Abraham Renn S., IRS Additional Commissioner of State Tax Member), 2022 SCC OnLine Ker AAR-GST 15
- University of Calicut, In re, (S.L. Sreeparvathy, Addl Commissioner of Central Tax Member and Abdul Latheef K., Joint Commissioner of State Tax Member), 2023 SCC OnLine Ker AAR-GST 12
- Woodpecker Machines India (P) Ltd., In re, (Gayathri P.G., IRS & Joint Commissioner of Central Tax Member and Abdul Latheef K., Joint Commissioner of State Tax Member), 2023 SCC OnLine Ker AAR-GST 33
- YIS Power Solutions (P) Ltd., In re, (S.L. Sreeparvathy, Addl Commissioner of Central Tax Member and K. Abdul Latheef, Joint Commissioner of State Tax Member), 2023 SCC OnLine Ker AAR-GST 34
- Zigma Global Environ Solutions (P) Ltd., In re, (S.L. Sreeparvathy, IRS Joint Commissioner of Central Tax Member and Abraham Renn S., IRS Additional Commissioner of State Tax Member), 2022 SCC OnLine Ker AAR-GST 16

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- Ahuja Industries, In re, (Varinder Kaur, Additional Commissioner of Central Tax (Central Tax) and Viraj Shyamkarn Tidke, Additional Commissioner of State Tax-1 (State Tax)), 2022 SCC OnLine PB AAR-GST 18
- Bansal Industries, In re, (Varinder Kaur, Additional Commissioner of Central Tax (Central Tax) and Viraj Shyamkarn Tidke, Additional Commissioner of State Tax-1 (State Tax)), 2022 SCC OnLine PB AAR-GST 4
- Global Foods, In re, (Varinder Kaur, Additional Commissioner of Central Tax (Central Tax) and Viraj Shyamkarn Tidke, Additional Commissioner of State Tax-1 (State Tax)), 2022 SCC OnLine PB AAR-GST 5
- GVNR Health (P) Ltd., In re, (Varinder Kaur, Additional Commissioner of Central Tax (Central Tax) and Viraj Shyamkarn Tidke, Additional Commissioner of State Tax-1 (State Tax)), 2022 SCC OnLine PB AAR-GST 8

- International Traders, In re, (Varinder Kaur, Additional Commissioner of Central Tax (Central Tax) and Viraj Shyamkarn Tidke, Additional Commissioner of State Tax-1 (State Tax)), 2022 SCC OnLine PB AAR-GST 9
- Kaka Ram Hari Chand, In re, (Varinder Kaur, Additional Commissioner of Central Tax (Central Tax) and Viraj Shyamkarn Tidke, Additional Commissioner of State Tax-1 (State Tax)), 2022 SCC OnLine PB AAR-GST 16
- Mukesh Agarwal, In re, (Varinder Kaur, Additional Commissioner of Central Tax (Central Tax) and Viraj Shyamkarn Tidke, Additional Commissioner of State Tax-1 (State Tax)), 2022 SCC OnLine PB AAR-GST 10
- Nasa Brain & Spine Centre, In re, (Varinder Kaur, Additional Commissioner of Central Tax (Central Tax) and Viraj Shyamkarn Tidke, Additional Commissioner of State Tax-1 (State Tax)), 2022 SCC OnLine PB AAR-GST 11
- Nidhi Sharma, In re, (Varinder Kaur, Additional Commissioner of Central Tax (Central Tax) and Viraj Shyamkarn Tidke, Additional Commissioner of State Tax-1 (State Tax)), 2022 SCC OnLine PB AAR-GST 12
- Puneet Kad, In re, (Varinder Kaur, Additional Commissioner of Central Tax (Central Tax) and Viraj Shyamkarn Tidke, Additional Commissioner of State Tax-1 (State Tax)), 2022 SCC OnLine PB AAR-GST 17
- Punjab State Power Corpn. Ltd., In re, (Varinder Kaur, Additional Commissioner of Central Tax (Central Tax) and Viraj Shyamkarn Tidke, Additional Commissioner of State Tax-1 (State Tax)), 2022 SCC OnLine PB AAR-GST 6
- Sumit Babbar, In re, (Varinder Kaur, Additional Commissioner of Central Tax (Central Tax) and Viraj Shyamkarn Tidke, Additional Commissioner of State Tax-1 (State Tax)), 2022 SCC OnLine PB AAR-GST 13
- Tarsem Chand Garg Contractor, In re, (Varinder Kaur, Additional Commissioner of Central Tax (Central Tax) and Viraj Shyamkarn Tidke, Additional Commissioner of State Tax-1 (State Tax)), 2022 SCC OnLine PB AAR-GST 15
- Vividha Infrastructure (P) Ltd., In re, (Varinder Kaur, Additional Commissioner of Central Tax (Member-Central GST) and Showkat Ahmad Parray, Additional Commissioner of State Tax (Member-State GST)), 2022 SCC OnLine PB AAR-GST 14
- Vividha Infrastructure (P) Ltd., In re, (Varinder Kaur, Additional Commissioner of Central Tax (Member-Central GST) and Showkat Ahmad Parray, Additional Commissioner of State Tax (Member-State GST)), 2022 SCC OnLine PB AAR-GST 7

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- Bhawna Khandelwal, In re, (Umesh Kumar Garg, Joint Commissioner Member (Central Tax) and Mahesh Kumar Gowla, Additional Commissioner Member (State Tax)), 2023 SCC OnLine Raj AAR-GST 17
- Bhori Lal Mohan Lal, In re, (Umesh Kumar Garg, Joint Commissioner Member (Central Tax) and Mahendra Singh Kavia, Additional Commissioner Member (State Tax)), 2023 SCC OnLine Raj AAR-GST 20
- Celebal Technologies (P) ltd., In re, (Umesh Kumar Garg, Joint Commissioner Member (Central Tax) and M.S. Kavia, Additional Commissioner Member (State Tax)), 2022 SCC OnLine Raj AAR-GST 9

- Deepak Jain, In re, (Umesh Kumar Garg, Joint Commissioner Member (Central Tax) and Mahesh Kumar Gowla, Additional Commissioner Member (State Tax)), 2023 SCC OnLine Raj AAR-GST 15
- Digamber Jain Sidhkut Chaityalaya, In re, (Mahipal Singh, Additional Commissioner Member (Central Tax) and Mahesh Kumar Gowla, Additional Commissioner Member (State Tax)), 2024 SCC OnLine Raj AAR-GST 8
- Glensky Spirits (P) Ltd., In re, (Umesh Kumar Garg, Joint Commissioner Member (Central Tax) and M.S. Kavia, Additional Commissioner Member (State Tax)), 2023 SCC OnLine Raj AAR-GST 21
- Kasar Industries, In re, (Umesh Garg, Joint Commissioner Member (Central Tax) and Mahesh Kumar Gowla, Additional Commissioner Member (State Tax)), 2023 SCC OnLine Raj AAR-GST 19
- Mangala Product (P) Ltd., In re, (Umesh Kumar Garg, Joint Commissioner Member (Central Tax) and Mahesh Kumar Gowla, Additional Commissioner Member (State Tax)), 2023 SCC OnLine Raj AAR-GST 13
- Pink City Steel Rolling Mills (P) Ltd., In re, (Umesh Kumar Garg, Joint Commissioner Member (Central Tax) and Mahesh Kumar Gowla, Additional Commissioner Member (State Tax)), 2023 SCC OnLine Raj AAR-GST 16
- Raghubala Construction Co. In re, (Umesh Kumar Garg, Joint Commissioner Member (Central Tax) and Mahesh Kumar Gowla, Additional Commissioner Member (State Tax)), 2023 SCC OnLine Raj AAR-GST 18
- Samarpan Processing (P) ltd., In re, (Umesh Kumar Garg, Joint Commissioner Member (Central Tax) and M.S. Kavia, Additional Commissioner Member (State Tax)), 2022 SCC OnLine Raj AAR-GST 10
- Vishwas Green Energy, In re, (Umesh Kumar Garg, Joint Commissioner Member (Central Tax) and Mahesh Kumar Gowla, Special Commissioner Member (State Tax)), 2023 SCC OnLine Raj AAR-GST 14

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- 2 Win Residency Ladies Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 59
- A.J. Nest, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 12
- Aathira Ladies Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 60
- Abhithanjali Traders, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 36
- Access Healthcare Services (P) Ltd., In re, (R. Gopalsamy, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 18
- Arihant Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 64
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- Arul Ladies Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 113

- AVEVA Software (P) Ltd., In re, (R. Gopalsamy, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 55
- Be Well Hospitals (P) Ltd., In re, (T.G. Venkatesh, I.R.S., Additional Commissioner/Member and K. Latha, M.Sc., (Agri), Joint Commissioner (ST)/Member), 2022 SCC OnLine TN AAR-GST 33
- Best Money Gold Jewellery Ltd., In re, (T.G. Venkatesh, I.R.S., Additional Commissioner/Member and K. Latha, M.Sc., (Agri), Joint Commissioner (ST)/Member), 2022 SCC OnLine TN AAR-GST 29
- Bhagvati Ladies Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 104
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- Butterfly Gandhimathi Appliances Ltd., In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member (CGST) and T. Indira, Joint Commissioner/Member (SGST)), 2023 SCC OnLine TN AAR-GST 37
- Cindrella's Castle, In re, (D. Jayapriya, Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 108
- Comfort Stay Ladies Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 77
- Coral Manufacturing Works India (P) Ltd., In re, (T.G. Venkatesh, I.R.S., Additional Commissioner/Member and K. Latha, M.Sc., (Agri), Joint Commissioner (ST)/Member), 2022 SCC OnLine TN AAR-GST 25
- Coronation Arts Crafts, In re, (T.G. Venkatesh, I.R.S., Additional Commissioner/Member and K. Latha, M.sc., (Agri) Joint Commissioner (ST)/Member), 2022 SCC OnLine TN AAR-GST 31
- CPP Grand Ladies Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 96
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- Devendran Coal International (P) Ltd., In re, (T.G. Venkatesh, I.R.S., Additional Commissioner/Member and K. Latha, M.Sc., (Agri), Joint Commissioner (ST)/Member), 2022 SCC OnLine TN AAR-GST 24
- Dwell Tower Ladies Hostel, In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 81
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- Faiveley Transport Rail Technologies India (P) Ltd., In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member (CGST) and T. Indira, Joint Commissioner/Member (SGST)), 2023 SCC OnLine TN AAR-GST 48
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- Foster Wheeler (G.B.) Ltd., In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 20
- Freeze Tech Innovations, In re, (T.G. Venkatesh, I.R.S. Member/Additional Commissioner and K. Latha, M.Sc., (Agri.), Member/Joint Commissioner (ST)), 2022 SCC OnLine TN AAR-GST 28
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- Gorantla Geosynthetics (P) Ltd., In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member (CGST) and T. Indira, Joint Commissioner/Member (SGST)), 2023 SCC OnLine TN AAR-GST 38
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- HP India Sales (P) Ltd., In re, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 13
- *Indian Hume Pipe Co. Ltd., In re*, (R. Gopalsamy, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 49
- *Indico Motors (P) Ltd., In re*, (D. Jayapriya, I.R.S., Additional Commissioner/Member (CGST) and T. Indira, Joint Commissioner (ST)/Member (SGST)), 2023 SCC OnLine TN AAR-GST 44
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- *Kurinji Womens Hostel-1, In re*, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 84
- *Kurinji Womens Hostel-2, In re*, (D. Jayapriya, I.R.S., Additional Commissioner/Member and N. Usha, Joint Commissioner (ST)/Member), 2023 SCC OnLine TN AAR-GST 89
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